

# MEGHALAYA LEGISLATIVE ASSEMBLY

## AUTUMN SESSION

### UNSTARRED

#### QUESTIONS AND ANSWERS

*Friday, the 7th November, 2008.*

#### Power Projects

**Shri ROWELL LYNGDOH**

**Shri CONRAD K. SANGMA**  
**(Minister in-charge, Power)**

1. Will the Minister in-charge, Power be pleased to state :-

(a) The present position of the Power deals with different Government or Private Companies?

(a) Sir, the present position of the Power deals is as follows :-

- (i) 3 power deals have been scrapped. (Kynshi-I & II and Umngot).
- (ii) 3 more deals are in the process of being scrapped. (Leshka-II, Simsang & Garo Hills Thermal).
- (iii) 4 deals are under consideration with modified MOA's. (Umduna, Umjaut, Mawphu and Garo Hills Thermal (500 MW) of NEEPCo.)
- (iv) 1 deal is under further consideration of Government. (Garo Hills Thermal (240 MW) with Dharampal & Satyapal Group).

(b) The present position and status of the Kynshi Stage I and II?

(b) Sir, both have been scrapped on 15.10.2008.

(c) Whether the Government has taken up the Umngi River Basin Project (5 stages) during the current year?

(c) No, Sir.

(d) If so, which agency is to implement the Project?

(d) Does not arise in view of (c) above.

### **Block Development Committees**

**Shri ROWELL LYNGDOH**

**Shri TIMOTHY D. SHIRA**  
**(Deputy Chief Minister in-charge,**  
**C. & R.D.)**

2. Will the Deputy Chief Minister in-charge, Community & Rural Development be pleased to state :-

- (a) Whether BDCs have been constituted in all the Block Development of the State?
- (b) The Members of the BDC in Mawkyrat Development Block, West Khasi Hills?
- (c) The amount of money earmarked for each BDC under different Heads/Schemes during the current year?

(a), (b) & (c)

Sir, the Government have notified for the constitution of a new committee at the Block level which will be known as the Block Development and Monitoring Committee for each Block in lieu of the Block Development Committee and Block Selection Committee and the process of constitution is on.

### **Meghalaya-Assam Boundaries**

**Shri ROWELL LYNGDOH**

**Dr. DONKUPAR ROY**  
**(Chief Minister in-charge, Political)**

3. Will the Deputy Chief Minister in-charge, Home (Police) be pleased to state :-

- (a) The progress or present position of the boundary dispute between Meghalaya and Assam?

(a) Sir, an official committee headed by the Chief Secretaries of the two States and consisting of among others, the Secretaries of Revenue, Forest, concerned Deputy Commissioners and Survey Officials including representatives from the Survey of India has been formed to examine and to recommend a permanent solution to Inter State Border boundary problems.

(b) The areas or locations which had not been settled between the two States and the areas or locations where both States had agreed for final settlement?

(b) There are 12 areas of difference, but Government will await the recommendation of the Committee as at (a) above, before final view is taken on the matter.

#### **Medical Officers**

**Shri ROWELL LYNGDOH**

**Dr. ADVISER PARIONG**

**(Minister in-charge, Health & Family Welfare)**

4. Will the Minister in-charge, Health & Family Welfare be pleased to state :-

(a) The number of Doctors posted at Mawkyrwat CHC as on 30th September, 2008?

(a) Three, Sir.

(b) The number of posts of Doctors including specialists earmarked or sanctioned as per norms for each Sub-divisional Hospitals?

(b) Sir, Mawkyrwat is a CHC and as per new norms for a CHC there should be 4 (four) General doctors and 6 (six) Specialist doctors.